

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 06.01.2025 TO 10.01.2025

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HONBLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/53923-53935/2023	F.O/59945-59957/2024	07.01.2025	09.01.2025
2.	C/296-297/2006	F.O/50009-50010/2025	07.01.2025	09.01.2025
3.	C/51422/2014	F.O/50012/2025	07.01.2025	09.01.2025
4.	C/51766/2022	F.O/50013/2025	07.01.2025	09.01.2025
5.	C/50251/2024	F.O/50014/2025	07.01.2025	09.01.2025
		MISC ORDER NO.		
1.	C/51092/2020	M.O/51105/2024	07.01.2025	09.01.2025
2.	C/52295/2024	M.O/51246/2024	08.01.2025	09.01.2025
3.	C/50282/2022	M.O/50001/2025	08.01.2025	09.01.2025

Mal 13/01/25
DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.